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Title : Election of two members to the Central Advisory Board of Archaeology.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL):  
On behalf of Shri V. Narayanasamy, I beg to move:

"That in pursuance of the provision in paragraph XVIII of the Government of India, Archaeological Survey of India, Resolution No. 9/2/2008-EE(CABA) dated 15<sup>th</sup> September, 2009, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves, to serve as members of the Central Advisory Board of Archaeology (CABA), subject to the other provisions of the said Resolution."

MADAM SPEAKER: The question is:

"That in pursuance of the provision in paragraph XVII of the Government of India, Archaeological Survey of India, Resolution No. 9/2/2008-EE(CABA) dated 15<sup>th</sup> September, 2009, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves, to serve as members of the Central Advisory Board of Archaeology (CABA), subject to the other provisions of the said Resolution. "

*The motion was adopted.*

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*...(Interruptions)*